## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ (JUDICIAL MEMBER)

APPLICATION NUMBER

PETITION NUMBER

: CP/660/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: AUTOCOP (INDIA) PVT LTD

NAME OF THE RESPONDENT(S)

: NIFE FIRE SYSTEMS PVT LTD

UNDER SECTION

: 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

MONISH K.VIG

Advocate Dan operational Creditar

## **ORDER**

Counsel for Applicant present. No representation on behalf of the Respondent. One last and final opportunity is given to the Respondent for causing his appearance, failing which appropriate order will be passed. Put up on 22.02.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

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